

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Shree Narmada Architectural Systems Limited Date of Commencement of Liquidation: 17-07-2020; List of Stakeholders as on Date: 13-09-2021; Name of IP: Mr. Manish Kumar Bhagat; Process Number: 1; Last 5 digit of registration number: 11438

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	1664753099.20	1664753099.20	1664753099.20	1664753099.20				NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	6572524	6572524	6165695	6165695				NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		1671325623.2	1671325623.2	1670918794.2	1670918794.2	0			